

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ZORYA MASHPROEKT INDIA PRIVATE LIMITED

1.	Name of Corporate Person	Zorya Mashproekt India Private Limited
2.	Date of incorporation of Corporate Person	12 th August, 2022
3.	Authority under which Corporate Person is incorporated /registered	Registrar of Companies, Delhi
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U34300DL2022PTC403135
5.	Address of the registered office and principal office (if any) of Corporate Person	IV-23/146 Lajpat Nagar IV, South Delhi, Delhi 110024, India.
6.	Liquidation Commencement Date of Corporate Person	02 nd September, 2026
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Ms. Nayana Premji Savala Address: 1/101-A, Vishal Sushil CHS, Nariman Road, Vile Parle East, Mumbai 400057, Maharashtra, India Email: nalinisavala@gmail.com Tel.: 9082605500 IP Registration No: IBBI/IPA-003/IP-N00051/2017-18/10491 AFA Expires on 31/12/2027
8.	Last date for submission of claims	02 nd October, 2026

Notice is hereby given that the Zorya Mashproekt India Private Limited has commenced voluntary liquidation on 02nd September, 2026.

The stakeholders of Zorya Mashproekt India Private Limited are hereby called upon to submit a proof of their claims, on or before 02nd October, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:


Nayana Premji Savala
Liquidator



Date: 03rd September, 2026
Place: Mumbai

वोटर्स के एसआईआर फॉर्म में मौजूद सभी कारियों के लिए बीएलए जिम्मेदार नहीं : हाई कोर्ट

दिल्ली सरकार राजधानी की सड़कों की बार-बार खोदने को समाप्त के लिए मल्टी-यूटिलिटी डकट (एमयूडी) विकसित करेगी। इसके तहत विभिन्न आवश्यक सेवाओं के लिए सड़क भूमिगत कॉरिडोर बनेंगे, ताकि बिजली केबल, पानी और गैस की लाइनों, फायर-हाइड्रेंट नेटवर्क तथा अन्य आवश्यक यूटिलिटी सेवाओं के लिए इस उपयोग कर सकें। चांदनी चौक में इस पहल को पायलट आधार पर लागू किया जाएगा।

मुख्यमंत्री रेखा गुप्ता ने गुरुवार को एक विज्ञापित जारी करते हुए कहा कि मल्टी-यूटिलिटी डक्टर के निर्माण से भारती-सड़क खोदने और उसकी मरम्मत करने की जरूरत कम हो जाएगी, यातायात में होने वाली बाधाएँ कम होंगी, नागरिकों को होने वाली असुविधा घटेगी और सड़कों की संरचनात्मक मजबूती को भी बेहतर ढंग से बनाए रखने में सहायता मिलेगी। सरकार ने यह निर्णय हस्त



दिल्ली की मुख्यमंत्री रेखा गुप्ता गुरुवार को तेहबड़ ऑटोमोबाइल टर्मिनस स्टेशन (एटीएस) का उद्घाटन किया। इसके साथ-साथ 50 नई इलेक्ट्रिक बसें, दिल्ली-रेवाड़ी अंतरराज्यीय बस सेवा और हसनपुर और गाजीपुर डिपो में दो नए सांयजनिक ईवी चार्जिंग स्टेशन दिल्लीवासियों को समर्पित किए। मुख्यमंत्री ने इस एटीएस का नवंबर में ही शिलान्यास किया गया था, आज उसका उद्घाटन किया। उन्होंने पूछा कि महीने में इस मल्टीप्लूय उपयोग का पूरा करने के लिए परिवहन विभाग की पूरी टीम और इससे जुड़े सभी अधिकारियों एवं कर्मचारियों को साधन दिए।

मुख्यमंत्री ने कहा कि दिल्ली के सार्वजनिक परिवहन को सहज, सुरक्षित और सुविधाजनक बनाना ही हमारा संकल्प है। इस अवसर पर भारतीय जनता पार्टी के सांसद रामवीर सिंह विधड़ी, दिल्ली के

[illegible]

पूरे दिल्ली, (हि.स.) : राऊतन खेन्वू नर्मो दिल्ली के पुरव मंत्री : सर्वजन जैन को को दो लाख रुपय के निजी मुचबले को शत पर जमानत अदेश दिया। सु पर फेस्ता राऊतन देह लिया था। सु पुरे काका नर्मो के काहा कि जैन को फिर को गई, उन्हे सिर्फ एक पर पुस्ताइत नर्मो के काहा था कि 18 अमलत जैन आवातन आरोगितो को 18 अमलत को गिरफता सु पेरा कोला मजिद रिह ने जैन नर्मो उन्हे काहा था कि जैन को गिरफता बरहाई गई जो उचवतन न्यायालय के सर्वजन जैन के अलावा दिल्ली जल बोर्ड के जल बोर्ड के पुरे कौनई अल कल एम्प्लाइज के मालिका नोदव कादर एम्प्लाइज के मालिक राऊतन कुरी वर्मो को गिरफता किया था। इन आर के मालिक ने गिरफता किया गया, जो कानून को माराओ 7, 9, 13, 13 ओ 13 ओ 13, 120-नी के तहत नुन टेंडर को शत एक खास कानून को प

केंद्रिय भारत और कांफिट
मामलों की मंत्री निर्मला सीतारामण ने कहा कि दुनियाभर में आई मुश्किलों के बावजूद भारत ने वित्त व 2026-27 की (अप्रैल-जून) फिनाली हिमाची में 7.8 प्रेसिडेन्सी की शानदार यात्रा दर्ज की है। इसके साथ ही तुमपा चुनीयों के बावजूद जो दुनिया की सबसे तेजी से बढ़ते वाली बड़ी अर्थव्यवस्था बनी हुई है। वित्त मंत्रालय ने गुवाहाटी के 'एसएम' पर जारी पोस्टर में बताया कि केंद्रिय वित्त और कांफिट मामलों की मंत्री निर्मला सीतारामण ने दुष्काल की न्यूयॉर्क में बैंक ऑफ अमेरिका के साथ मिक्कर भारत के महान्यायाधीश उद्वासाव के द्वारा अर्जीवित वित्त-उत्पन्न-स्तरिय व्यावसायिक गोमेनज बैकूम में निवेशकों की संशोधित करत ह्य वक्त कही।



निर्मला सीतारामण ने निवेशकों से कहा, दुनियाभर में आज निवेशकों और तमिल चूनीयों के बोलचाल भारत दुनिया की सबसे तेजी से बढ़ते एकोन बड़ी अर्थव्यवस्था बना हुआ है। चालू वित्त वर्ष 2026-27 की पहली छमाही में भारत ने 7.8 फीसदी की शानदार विकास दर दर्ज की है। सीतारामण ने कहा कि प्रधानमंत्री नरेंद्र मोदी के मार्गदर्शन में सुधारों पर जोर देते हुए भारत ने कई संधारण (ऐसे इन्फ्रास्ट्रक्चर) पड़

बैकनग्री की) के जरिए रणवर्ती निष्ठाता भी प्रदान की है। ऐसे सुधारों से निम्नो का फलन काम आसान हुआ है और कारगो काम कम हुआ है। उन्होंने बताया कि एक दरारक से ज्यादा समय पहले सत्ता में आने के बाद से ही भारत सरकार का एक मुख्य फलन रहा है।

निवेशकों ने कहा कि सरकार ने वित्त प्रमुख कोषों का पानन कोटि किया है, उनसे शामिल है: कैपिटल एक्सेसिटा का निर्माण और इन्फ्रास्ट्रक्चर

विभिन्न नागरिक एवं यूटिलिटी एजेंसियों के बीच बेहतर समन्वय स्थापित करने में भी मदद मिलेगी।

मुख्यमंत्री ने बताया कि इस पूरे व्यवस्था के लिए जलजल के विस्तार को एक तकनीकी समिति मिलेगी को जाएगा। समिति में डिप्टीएम, डिप्टी जल बोर्ड, लोक निर्माण विभाग आदि विभागों के विशेषज्ञ शामिल होंगे। समिति की नियुक्ति और अनुमति के आधार पर राधानगरी के विभिन्न इलाकों में मल्टी-यूटिलिटी जल के निष्पादन और विस्तार से संबंधित कार्यों को आगे बढ़ाया जाएगा। उनमें कहा कि मल्टी-यूटिलिटी डबल को तकनीकी डिजाइन में वॉलेंटेशन, ऑन-सुखा, रक्षावस्था के लिए सुगम मूल्य और आपदाकालीन प्रतिक्रिया जैसी आवश्यक व्यवस्थाओं को शामिल किया जाएगा। इसका उद्देश्य यह सुनिश्चित करना है कि विभिन्न यूटिलिटी सेवाओं को एक साझा भूमिका को छोड़ें से सुलभ और व्यावहारिक तरीके से संयोजित किया जा सके।

[illegible]

दिल्ली उच्च न्यायालय ने कहा कि विशेष गहन पुनरीक्षण (एसआईआर) के दौरान राजनीतिक दलों की ओर से न्यूज बूथ लेकर एजेंट (बीएलए) को केवल उस जानकारी के लिए जिम्मेदार ठहराया जा सकता है, जिसकी वे पुष्टि कर सकते हैं। बीएलए को वॉटर गेट एन्यूमरेशन और डिक्लेरेशन फॉर्म मौजूद सभी जानकारीयों के लिए जिम्मेदार नहीं माना जा सकता।

जस्टिस अमित बंसल की बेंच एक याचिका पर सुनवाई करते हुए फैसला कही। उच्च न्यायालय ने दिव्यांगी दिक्षि काग्रेस के नेताओं के और से दायर याचिका पर सुनवाई के दौरान की। याचिका में निर्वाचन आयोग के उस आदेश को चुनौती दी गई है, जिसमें मान्यता राजनीतिक दलों के बूथ लेवल और को निजी अडम्टरेशन देनी जरूरी कर गई है कि वे एम्प्लोयेड फॉर्म में तालिका सभी जानकारी को वेरिफाई करते हैं। दिक्षि काग्रेस के अध्यक्ष देवेन्द्र यादव और दिक्षि काग्रेस के

[illegible]

नई दिल्ली : भारत में स्वदेशी मॉडल के उपयोग व उनके व्यापार बढ़ावा देने के दृष्टिगत स्वदेशी मंच के तत्वाधान में मंच की दिवसीय राष्ट्रीय बैठक आयोजन हुआ। जिसमें व्यापारियों मार्गदर्शन मुख्य रूप से मंच के अध्यक्ष श्री अरवि सिंह ने किया।

१. यह सार्वजनिक संस्थान कुमार
 गुरग्राणी कल्याण बोर्ड (भारत
 सरकार) के जेजेयन सुलेखिनी सिंघ
 गुरग्राणी मंच के राष्ट्रिय
 संकेतक बी.सी. (सिंह, प्रवीण)
 के संकेतक (सिंह, प्रवीण) के
 पर राष्ट्रिय मंच पर फेडरेशन ऑफ
 इंडिया व्यापार मंडल एवं
 अन्य व्यापारी कल्याण बोर्ड
 (सिंह साकर) के अर्थ है।
 २. यह मंच पर फेडरेशन ऑफ
 इंडिया व्यापार मंडल के इंडिया
 मंडलीनी राजीव मंच सहित
 अन्य व्यापारी मंडलों के

भारतीय उद्योग व्यापार मंडल, हॉककर जवाइंट एक्शन कमेटी, जैसे का व्यापारिक संगठनों की सहभागिताएँ रहनी।

उल्लेखनीय है कि इस बैठक आरंभ गौर को स्वदेशी व्यापारी मंत्राली की राष्ट्रीय कार्यकारिणी एवं राजीव शर्मा को दिल्ली प्रदेश की कार्यकारिणी का सदस्य भी बनाया गया।

दौरान व्यापारी कल्याण बोर्ड (भारत सरकार) के चेयरमैन सुनील सिंसिंग ने सभी व्यापारियों से स्वदेशी व्यापार को बढ़ाने का संदेश देते हुए कहा कि बड़ेगा स्वदेशी व्यापार तो स्वतंत्र

महा दत्त का मूत्र।
मन्त्र की प्रयोग बैठक में निर्णय लिया गया कि मन्त्र के संप्रसारण के लिये प्रवेश स्तर पर टीन 21 (1 सौ बरक) तथा सहायक स्तर पर टीन 22 (1 सौ बरक) का प्रयोग किया जाये। टीन 21 में एक महिला का प्रवेश किया गया। बैठक में मन्त्र की प्रयोग बैठक में प्रवेश करने वाले 29 मन्त्र को भाषाशास्त्र ज्ञानी रूप में टीन 22 में प्रयोग करने के रूप में निर्णय लिया गया। टीन 22 में मन्त्रों का प्रयोग टीन 21 के समान ही किया गया।

पूरे दिल्ली, (हि.स.) : राऊतन खेन्वू नर्मो दिह्ले के पुरव मंत्री : सर्वजन जेन को को लाख रुपये के निजी मुचबले को शत पर जमानत अरेख दिशा बा।
पर फेस्तान राऊतन देल लिखा बा। सुपे को कालो न के काह कि जेन को फिर को गई, ईसे सिर्फ एक पर पुस्ताह को न के काह बा १८ अमल को जे आबतन आरोपितो को १८ अमल को गिरफ्तार से पेह कोल मजिद रिह ने जेन न अरेख के काह बा कि जेन को गिरफ्तार बरहाई गई जो उचततन न्यायालय के सर्वजन जेन के अलावा दिहल जेल कोल जेल बोर्ड के पुरव कोनई अल कोल एम्प्लाइज के मालिक नाबद बावद एम्प्लाइज के मालिक नाबद बावद रुपवो नर्मो को गिरफ्तार किया बा। इन आरो के मालिक ने गिरफ्तार किया जेन को कानून को मारघाओ ७, ९, १३ ओ १४ को १९८१, १२०-नी के तहत नुई टेंडर को शत एक खास कानून को प

केंद्रिय भारत और कांफिट मामलों की मंत्री निर्मला सीतारामण ने कहा कि दुनियाभर में आई मुश्किलों के बावजूद भारत ने वित्त व 2026-27 की (अप्रैल-जून) वित्तीय तिमाही में 7.8 प्रसेंट की शानदार गति दर्ज की है। इसके साथ ही तुलना चुनीयों के बावजूद वित्त मामलों की सबसे तेजी से बढ़ती वाली बड़ी अर्थव्यवस्था बनी रही है। वित्त मंत्रालय ने गृहका को 'एसएम' पर जारी पोस्टर में बताया कि केंद्रिय वित्त और कांफिट मामलों की मंत्री निर्मला सीतारामण ने दुष्काल की न्यूयॉर्क में बैंक ऑफ अमेरिका के साथ मिक्कर भारत के महान्यायिक उद्घाटन के द्वारा अर्जीवित वित्त-उत्पन्नरीय व्यावसायिक गोमेनज बैकूम में निवेशकों की संबोधित करता हय वह बात कही।

निर्मला सीताराम्यम ने निवेशकों से कहा, दुनियाभर में आज निवेशकों और तमाम चुनौतियों के बावजूद भारत दुनिया की सबसे तेजी से बढ़ते जगहों में बड़ी अर्थव्यवस्था बना हुआ है। चालू वित्त वर्ष 2026-27 की पहलू में भारत ने 7.8 फीसदी की शानदार विकास दर दर्ज की है। सीताराम्यम ने कहा कि प्रगतिशील तेजस्वी नीति के माध्यम से सुधारों पर जोर देते हुए भारत ने कई सफाई (ऐसे इन्फ्रास्ट्रक्चर) पड़

बैकनगोरी कोड) के जरिए रणनीति निष्ठाता भी प्रदान की है। ऐसे सुधारों से निर्माण का पलन काम आसान हुआ है और कारगो काम कम हुआ है। उन्होंने बताया कि एक दरारक से जग्यम समल पहले सता में आने के बाद से ही भारत सरकार का बहु मूख प्रसन्न रह है।

निर्माण में काज कि सक्ता ने वित्त प्रमुख कोषों का पलन कोटि किया है, उन्ने शासिम है : कैपिटल एक्सेसटा का निर्माण और इन्फ्रास्ट्र

लेखक की अतीव गंभीरता है।
 कवि कहते हैं कि पंचांग की समया
 शक्ति के असंगतिपूर्ण से पैदा हो
 उनका समायोजन तकनीक से नहीं
 हो पाया। वे सवाली सौ वर्षों से
 पंचांग की रचना कर रहे हैं।
 उनसे कहा कि आपकी को सतत
 पंचांग का त्याग करना होगा।
 योगेश मिश्र ने कहा कि दिल्ली
 की राजधानी है।
 पंचांग बचानी जा रही है, अगर सौ
 सौ नहीं उठाए जा हों दिल्ली प्रदेश
 में पंचांग बन जाएगी। उन्होंने
 दिल्ली विचारधाराय के विभिन्न
 वर्गों और कर्तव्यों ने भी काबं
 कीन की स्थापना की जाने की
 लल्लू की। कल्पना ने कहा कि

[illegible]

उत्तर रेलवे	
रेल कोच यन्त्रीकरण कारखाना, सोनीपत	
निविदा सूचना	
भारत के राष्ट्रपती जी और के प्रमुख गणपति महोदय कायस्थ, रेल कोच यन्त्रीकरण कारखाना, सोनीपत, उत्तर रेलवे निम्नलिखित कार्य के लिए ई-निविदा कर रहे हैं।	
1. निविदा सूचना	65-EHE/31789R/2026
2. कार्य का नाम और कार्य स्थान	"आरक्षिक/एल/सहायकी कोच के कार्य के लिए आरक्षिक/एल/सहायकी कोच (स्टैंड) का नवीकरणीय कार्य"
3. अनुमानित समस्त	कर रहे हैं 3,58,84,115.80/- (तीसरी छ/ 18%) प्रतिवर्ष
4. बताना खति	क. 7,17,70,00,000/-
5. निविदा कार्य का मूल्य	मुफ्त
6. कार्य अवधि	अवधि कार्य आरंभ होने से साठ महीने
7. निविदा प्रदान करने वाले की जानकारी की तिथि व समय	25/09/2026 सुबह 9 बजे तक 15.00 बजे
8. निविदा प्रदान सावधानी के लिए इलेक्ट्रॉनिक पत्र	उपरोक्त तिथि पर IREAP सॉफ्ट पर उपलब्ध है जो कि www.ireap.gov.in पर उपलब्ध है
9. यदि किसी व हस्ताक्षर के मोहोर में कोई विषयवस्तु है, तो हस्ताक्षर का नोटिफिकेशन का मान्य होगा।	
पत्र सं. 65-EHE/31789R/2026	दिनांक 03/09/2026
आपका कोच डिपार्टमेंट में अनुमानित कार्य का स्थान	
कोच का	
सामग्रीकरण सूचना	
(प्राथमिक निविदा और प्रथम अनुमानित कार्य (नियमित) सामग्रीकरण सूचना)	
कोच सामग्रीकरण सूचना के अनुसार निविदा के लिए निर्धारित है	
1. कार्यकर्ता का नाम	निम्नलिखित सूचना के अनुसार
2. कार्यकर्ता का पता	निम्नलिखित सूचना के अनुसार

निराश के लिए अत्युत्कृष्ट माहौल
 प्रदान, एकाग्र और सौम्य के
 माहौल को बढ़ावा देना, खेलन
 के माहौल को विकसित करने को सार्वजनिक
 समारोहों को फ़ोर्टिफ़ाई करने
 के माहौल को सुनिश्चित करना और
 सार्वजनिक क्षेत्रों के नैतिक-प्रभावित प्रसारण
 क्षेत्रों को कम करना। उन्होंने
 कहा कि इन उपायों से बच्चों और
 युवाओं के चरम-प्रभावित, बुरे और
 नकारात्मक के लिए शराब बिजनेस
 को हटाने में मदद मिलेगी।

सोसायटयन के बच्चे किंगडॉम-
 के अनेक भागों का वैश्वीक
 वैश्वीकरण के सामना लगातार आ
 चुकींगीं। के खानपुरा भारत
 में है। कई वर्षों से फ़िल्मल कर्मी
 (हॉलीवुड समामुदाय) और फ़िल्मल
 कर्मचारी (हॉलीवुड अनुयायन) के
 से पर, चर्चा के लिए लगातार

में बाव हो, जिसमें बच्चों सुधार
 हैं। बंद और राज्य सरकारों
 अनेक-अनेक क्षेत्रों में निवेश
 आकर्षित करने और उसे आकर्षित
 करने में ज़्यादा दिवायती और
 प्रोत्साहन देती हैं। उन्होंने कहा
 कि ऐसी कोशिशें विकसित भारत
 2020 के विजन को हस्तगत करने
 की बड़ी राहिका का हिस्सा हैं।

अंतर्गत में भारत के उपमहानगर
 विकास मोडल छात्रा ने स्पष्टन
 भाषण में कहा कि 31 अगस्त को
 जांजी हिल विभागी के जीओपीडी
 आर्किटेक्चर भारतीय अर्थव्यवस्था की
 मजबूती को दिखाने के बीच खगुल और
 निवेश के मजबूत संबंध बनाए
 भारत की तेजी से बढ़ती
 अर्थव्यवस्था का फ़ायदा दोनों देशों
 उभर समेत है।

का नाम: आसनसोल मंडल में तापसी-बाराबा
काई के खंड में लेबल क्रॉसिंग गेट नं. 05 प
लेबल क्रॉसिंग गेट नं. 10 के स्थान पर सीपि

[illegible]

Delhi Government unveils multi-tier strategy to tackle winter air pollution

Abhishek Byahut
TOP STORY NEWS

New Delhi: The Delhi government on Thursday announced a multi-tier enforcement strategy to combat air pollution during the upcoming winter season, with round-the-clock monitoring, targeted action in pollution hotspots and intensive ward-level supervision.

The announcement followed two high-level meetings, including a review chaired by Union Environment Minister Bhupendra Yadav on the Delhi-NCR action plan for September 2026 to March 2027. Delhi Environment Minister Manjinder Singh Sirsa said air pollution was a regional challenge requiring co-ordinated action by Delhi and neighbouring states.

For Delhi, 78 dedicated



sub-divisional teams will be deployed across 39 sub-divisions. Led by AEE/JEE-level officers of the Delhi Pollution Control Committee, the teams will conduct inspections, including at night, to check

biomass burning, construction dust, industrial pollution, use of unapproved fuels and illegal dumping. Another 256 ward-level monitoring teams will operate 24/7 across the capital, including

250 teams for MCD wards, four for NDMC areas and two for the Delhi Cantonment Board. They will monitor local pollution sources and facilitate action on complaints received through the Green Delhi

and 311 apps.

The government will also intensify enforcement in 48 identified non-conforming pollution hotspots. District Magistrates will supervise action against unauthorised polluting industries involved in activities such as metal casting, powder coating, plastic waste reprocessing, spray painting and heat treatment.

Action will also target water-polluting industrial activities, including jeans dyeing, anodising, electroplating and phosphating.

Sirsa said the government's approach would be proactive and focused on grassroots enforcement, with departments directed to maintain strict vigilance and ensure swift action against violations throughout winter.

NDMC extends timings of 11 Public toilets in CP till midnight

TOP STORY NEWS

New Delhi: In a significant step towards providing better civic amenities and enhanced public convenience to citizens and visitors, the New Delhi Municipal Council (NDMC) has decided to extend the operating hours of 11 Public Toilet Utilities (PTUs) in Connaught Place up to midnight.

There are a total of 23 public toilets in Connaught Place, out of which 11 PTUs will, in the first instance, remain available to the public until midnight. The extended timings will come into effect from September 4, 2026.

Chairman, NDMC, Shri Manoj Kumar Dwivedi said that Connaught Place remains active and frequented by citizens, visitors and tourists till late hours. "Keeping in view the requirement of people who visit and stay in Connaught



Place during the evening and late-night hours, NDMC has decided to extend the timings of 11 public toilets up to midnight from September 4 onwards. More public toilets will be brought under extended operating hours in due course," he said.

Out of total 23 Connaught Place, only 11 identified public toilet facilities will be available till midnight these are located at: S.B.S. Marg, Outer Circle, Connaught Place, Near E.S.S., Outer Circle, Connaught Place, Middle Circle, A Block, near RR-2, Middle Circle, K Block, near RR-4 & RR-5, Connaught

Place, Middle Circle, E Block, between RR-7, Central Park, opposite D Block, Inner Circle, Connaught Place, Central Park, opposite F Block, Inner Circle, Connaught Place, Near Super Bazaar Parking, Outer Circle, Connaught Place, ECE House, Outer Circle, Connaught Place, Middle Circle, F Block, near RR-1, Panchsain Road Chemsford Road, Outer Circle, Connaught Place.

The NDMC has stated that the initiative to extend toilet timings in Connaught Place is aimed at ensuring that visitors and the general public have access to essential civic facilities during late evening and night hours. The Council will also examine extending the facility to additional public toilets in a phased manner based on feedback, public requirements and operational feasibility.

Delhi logs 34.9 deg C, AQI 'satisfactory'; rain likely on Fri, Sat



New Delhi: The national capital on Thursday recorded a maximum temperature of 34.9 degrees Celsius, 0.8 notches above the season average.

The minimum temperature was 27 degrees Celsius. The India Meteorological Department (IMD) has predicted a generally cloudy sky with moderate rain on Friday and Saturday.

The air quality was recorded in the "satisfactory" category at 4 pm, with an Air Quality Index (AQI) reading of 74. Central Pollution Control Board (CPCB) data showed.

According to the CPCB, an AQI between zero and 50 is considered 'good', 51 to 100 'satisfactory', 101 to 200 'moderate', 201 to 300 'poor', 301 to 400 'very poor', and 401 to 500 'severe'.

Delhi Govt launches major green transport initiatives, adds 50 electric buses

Abhishek Byahut
TOP STORY NEWS

New Delhi: Delhi Chief Minister Rekha Gupta on Thursday launched a series of initiatives aimed at making public transport cleaner, safer and more technology-driven, including a new Automated Testing Station (ATS), 50 electric buses, an interstate e-bus service and public EV charging facilities.

Gupta inaugurated Delhi's second ATS at the DTC's Tehkhand Depot. The four-lane facility will have an annual capacity to test 72,000 vehicles and will use automated systems to assess braking, suspension, headlight alignment, emissions and other fitness parameters.

The Chief Minister also flagged off 50 new 12-metre zero-emission electric buses, taking Delhi's fleet to around 6,840 buses, including 5,088 electric and 1,752 CNG buses. With this addition, Delhi now has the country's largest electric bus fleet. The government aims to expand the total fleet to around 14,000 buses by 2028-29.



Gupta inaugurated Delhi's second ATS at the DTC's Tehkhand Depot. The four-lane facility will have an annual capacity to test 72,000 vehicles and will use automated systems to assess braking, suspension, headlight alignment, emissions and other fitness parameters.

An interstate electric bus service between Dhaulana Kuan and Rewari was also launched through Gurugram, Manesar and

Dharuhera. The 86-km journey will cost Rs 153, with services operating from morning to evening.

Gupta also inaugurated public EV charging stations at DTC's Hasanpur and Gazipur depots. Each station has four 240-kW chargers capable of serving commercial electric vehicles and cars. The Chief Minister said the government was focused on delivering solutions rather than merely discussing problems. She also announced plans to modernise old bus shelters and urged women to obtain Pink Cards for free bus travel before the September 17 deadline.

Among the ad hoc committees, Neelam (Ward 214) has been appointed chairperson of the Remunerative Project Committee, with Ajay Ravi Hans (Ward 61) as vice-chairperson.

Ritesh Suji (Ward 224) will head the Licensing and Tehbazari Committee, while Shikha Bhardwaj (Ward 58) will serve as vice-chairperson. Suman Kumar Gupta (Ward 74) and Bobi

MCD announces chairpersons, vice-chairpersons of statutory, ad hoc committees

Abhishek Byahut
TOP STORY NEWS

New Delhi: The Municipal Corporation of Delhi (MCD) on Thursday has announced the chairpersons and vice-chairpersons of its statutory and ad hoc committees for 2026-27, with councillors from the BJP taking charge of several key panels.

The Education Committee will be headed by BJP councillor Yogesh Verma (Ward 64), while Amit Kharkhari (Ward 127) has been named Deputy Chairman.

Among the ad hoc committees, Neelam (Ward 214) has been appointed chairperson of the Remunerative Project Committee, with Ajay Ravi Hans (Ward 61) as vice-chairperson.

Ritesh Suji (Ward 224) will head the Licensing and Tehbazari Committee, while Shikha Bhardwaj (Ward 58) will serve as vice-chairperson. Suman Kumar Gupta (Ward 74) and Bobi



(Ward 43) have been named chairpersons and vice-chairpersons, respectively, of the Community Services Committee. Vikas (Ward 73) will chair the Welfare of Scheduled Castes Candidates Quota Committee, with Mamta (Ward 177) as vice-chairperson.

The Mahila Kalyan & Bal Vikas Committee will be headed by Rekha Rani

(Ward 230), with Neela Kumari (Ward 38) as vice-chairperson. Neeta Bisht (Ward 247) and Manju Devi (Ward 180) will lead the Anti-Malaria Measures Committee as chairperson and vice-chairperson.

Ritu Goyal (Ward 52) has been appointed chairperson of the Grievances Redressal Committee, while Rajesh Kumar Ladi (Ward

99) will be the vice-chairperson.

Standing Committee chairperson Satya Sharma will serve as ex-officio chairperson of both the High Powered Property Taxes Committee and the Municipal Accounts Committee. Renu Chaudhary (Ward 197) and Anuradha Sharma (Ward 122) will be their respective vice-chairpersons.

EASTERN RAILWAY

Open Tender Notice No. ST-SOSTE-ASH-2026-27, dated: 02.09.2026.

St. Divisional Signal & Telecom Engineer, Eastern Railway, Asansol Division, Station Road, Asansol, Pin-713001.

Tenders for the following work. Name of Work/Location: Asansol Division - Provision of diagnostic terminal with analysing software for Data Logger & MISCAD at stations/cabin. Earnest Money: Rs. 3,42,100/- Completion period of the work: 18 months from the date of issue of LOA. Date and time of Closing of the tender: 25.09.2026 at 14.30 hrs. Website particulars: <http://www.irops.gov.in>

ASN-244/2026-27

Tender notices are also available at Website www.easternrailway.co.in and www.irops.gov.in

Follow us at: [Facebook](https://www.facebook.com/EasternRailway) [Instagram](https://www.instagram.com/EasternRailway) [YouTube](https://www.youtube.com/EasternRailway) [LinkedIn](https://www.linkedin.com/EasternRailway)

enquiry@easternrailway.co.in

Central govt offices in Delhi to remain closed on Sep 11 for BRICS summit

New Delhi: All central government offices in the national capital will remain closed on September 11, in view of the BRICS summit, an official order issued on Thursday said.

BRICS Business Forum and 18th BRICS Leaders' Summit are scheduled to be held from September 11th to 13th at Bharat Mandapal here. The summit will be attended by leaders from about thirty BRICS members and partner countries, heads of international organisations and business representatives from BRICS nations including India, said the order issued by the Personnel Ministry.

"Recognising the mag-

BRICS Business Forum and 18th BRICS Leaders' Summit are scheduled to be held from September 11th to 13th at Bharat Mandapal here.

nitude of this event, the substantial logistical arrangements involved and to minimise inconvenience to the general public, it has been decided to keep the central government offices located in Delhi/New Delhi closed on Friday, the 11th of September 2026 (12th and 13th of September 2026 being Saturday and Sunday respectively)," it said.

Malhotra says bail does not mean acquittal in Satyendar Jain case

Abhishek Byahut
TOP STORY NEWS

New Delhi: Delhi BJP president Harsh Malhotra on Thursday said the grant of bail to former Delhi minister Satyendar Jain does not amount to his acquittal, asserting that the case would now proceed to trial.

Reacting to Jain being granted bail was part of the judicial process and should not be portrayed as a declaration of innocence. "Getting bail is not a matter of 'Satyamev Jayate'," Malhotra said, adding that Jain would face trial and the investigating agency would seek his conviction.

Malhotra said an accused



being sent to jail or granted bail was determined through the judicial process and that the same applied to Jain.

He alleged that the investigating agency had completed its investigation before arresting Jain and producing him before the court.

According to the statement, the court had sent Jain to jail on August 18/19 and granted him bail on Thursday.

The BJP leader also criticised the Aam Aadmi Party for treating the bail order as a political victory.

Malhotra maintained that the legal proceedings against Jain and other accused would continue and asserted that the investigating agency had a strong case.

He said the bail order should not be interpreted as a finding that the allegations against Jain had been disproved, stressing that the merits of the case would ultimately be examined during the trial.

Delhi, Assam Speakers discuss legislative modernisation, engage with students

TOP STORY NEWS

New Delhi: Delhi Legislative Assembly Speaker Vijender Gupta on Thursday met Assam Assembly Speaker Ranjeet Kumar Dass during the latter's visit to the Delhi Assembly. The two discussed legislative modernisation, sustainability, parliamentary heritage and possibilities for greater institutional cooperation.

The Speakers also interacted with Gen Z students of Keshav Mahavidyalaya under the Delhi Assembly's Youth Outreach Programme.



Gupta said young citizens must understand democrati-

The students were taken on a guided tour of the Assembly and shown the documentary "Vithal Bhai Ki Gaurav Gatha", highlighting the parliamentary legacy of Vithalbhai Patel.

institutions and participate in public life with awareness

them to remain informed and engaged with democratic institutions. The students were taken on a guided tour of the Assembly and shown the documentary "Vithal Bhai Ki Gaurav Gatha", highlighting the parliamentary legacy of Vithalbhai Patel.

Gupta briefed Dass on the Delhi Assembly's technology and sustainability initiatives, including its transition to paperless proceedings, efforts towards becoming fully solar-powered and "Vidhan Sathi", an in-house AI-

enabled platform providing legislative information to members.

The two leaders also discussed preservation of legislative heritage, including the proposed "Satyagrahaya", museum and immersive light-and-sound experience. Gupta presented the coffee table book "Ek Shatabdi Yatra" and apprised Dass of the quarterly journal "Vidhan Chetna".

They agreed on exploring greater cooperation in legislative research, practices and knowledge sharing.

WEST CENTRAL RAILWAY			
Material Management Department			
(w/ Tender Notice for the supply of Stores, No.EPS/29/2026)			
PCMMWCR on behalf of the President of India invites the following advertised tenders through E-procurement System. No manual/postal offers shall be entertained. Tenders can be accessed under the link website https://irops.gov.in for details and for submission of Tender.			
Sr No.	Tender No.	Short Description	Tendered Due Date
1	81256129	TWSEJ (ASSEMBLY) FOR THICK WEB SWITCH EXPANSION JOINT	100 18/09/2026
2	81256278	DERAILING SWITCH 1 in 8.5 OVER-RIDING DERAILING SWITCH (H.I.)	34 19/09/2026
3	81256370	COMPOSITE GROOVED RAIL SOLE PLATE (GRSP) FOR 60 KG	2443758 17/09/2026
4	81256371	ELASTIC RAIL CLIP (ERC) J CLIP WITH HIGH TIE	6098960 17/09/2026
5	20264026A	Set of Damper for WAG-9 locomotives	142 Sets 21/09/2026
6	38262606	COMPLETE ASSEMBLY OF SWING DOOR (L.H.R.H)	893 15/10/2026

* For tenders with estimated value below Rs. 50 lakh, interested firms are advised to visit www.irops.gov.in.

(SD) Principal Chief Material Manager, WCR, Jabalpur

स्वच्छ भारत अभियान एक कदम स्वच्छता की ओर

FORM A	
PUBLIC ANNOUNCEMENT	
(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvent Liquidation Process) Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF THE ZORYA MASHPROKOT INDIA PRIVATE LIMITED	
1. Name of Corporate Person	Zorya Mashprokot India Private Limited
2. Date of incorporation of Corporate Person	02 August, 2022
3. Authority under which Corporate Person is incorporated (registered)	Registrar of Companies, Delhi I
4. Corporate Identity Number / Limited Liability Number of Corporate Person	U34300DL2022PTC040335
5. Address of the registered office and principal office (if any) of Corporate Person	IV-23/146 Lajpat Nagar IV, South Delhi, Delhi 110024, India.
6. Liquidation Commencement Date of Corporate Person	02 nd September, 2026
7. Name, address, email address, telephone number and the registration number of the Liquidator	M. Nayana Premi Savala Address: 1101/A, Vihaji Sushil CHS, Nariman Road, Vile Parle East, Mumbai 400057 Maharashtra, India Email: nayanasavala@gmail.com Tel: 902605550 IF Registration No: IBBI/PA-02/2019-18/0491 AFA Expires on 31/12/2027
8. Last date for submission of claims	02 nd October, 2026

Notice is hereby given that the Zorya Mashprokot India Private Limited has commenced voluntary liquidation on 02nd September, 2026. The stakeholders of Zorya Mashprokot India Private Limited are hereby called upon to submit a proof of their claims, on or before 02nd October, 2026. It is the liquidator at the address mentioned against item 7.

The Financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proof of claim shall attract penalties.

Date : 03rd September, 2026
Place : Mumbai

Name and Signature of the Liquidator: s/d/-
Nayana Premi Savala
Liquidator